## F.A.O. REGIONAL CONFERENCE HELD AT MANILA

- \*411. SHRI P. ABRAHAM: Will the Minister of FOOD AND AGRICULTUHE te pleased to state:
- (a) whether Government had sent any delegation to the Food and Agriculture Organisation Regional Conference held recently in Manila; and
- (b) if so, what subjects were discussed at the conference and what was the part played by India?

THE MINISTER OF FOOD AMD AGRICULTURE (SHRI C. SUBRA-MANIAM): (a) Yes.

- (b) The following subjects were discussed at the Conference:—
- (1) Food! and Agriculture situation in Asia and the Far East.
- (2) Report on Food and Agriculture Organisation Programme Implementation in the Region.
- (3) World Food Congress and future direction of the Freedom-from-Hunger Campaign.
- (4) (a) Motivating farmers to in crease agricultural production.
- (b) Developing Social incentives among farmers.
- (c) Providing Technical Services to farmers for increased production.
- (d) Successful Agricultural Deve lopment in Region Case Study of Japan
- (5) The Role of Agricultural Edu cation in Realisation of Development Plans.
- (6) The Contribution of Agricultu ral industries to economic develop ment and nutritional improvement.
- (7) The Essentials for the Successful Planning and Implementation of Dairy Development.
- (8) Trade Problems and prospects in the Region.

(9) Implications of Population growth on Food and Agricultuie development in the Far East

to Questions

(10) The Future Orientation of Food and Agriculture Organisation's Work in the Region.

India took an active part in the deliberations of the Conference.

## COMMONWEALTH SUGAR AGREEMENT

- •412. SHRI NIRANJAN SINGH: Will the Minister of FOOD AND AGRICULTURB be pleased to state:
- (a) whether Government have applied for becoming exporting member of the Commonwalth Sugar Agreement; and
- (b) whether any decision has been communicated" to Government by the United Kingdom in this regard?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRA-MANIAM): (a) Yes, Sir.

(b) Not yet, Sir. CANCELLATION OF FLIGHTS

BY I.A.C.

## WITHOUT PRIOR NOTICE

- ♦413. SHRI SURJIT SINGH ATWAL: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that of late the Indian Airlines Corporation is in the habit of cancelling flights without prior notice;
- (b) if so, what are the reasons for such cancellation of flights; and
- (c) what Government propose to do in the matter?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) to (c) -I lay a statement on the Table of the House.

## STATEMENT

(a) to (c) Normally a flight is cancelled due to bad) weather, non-availability of aircraft arising from an engineering snag, nonavailability of